

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016
APPEAL NO. 138 OF 2016
APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016
APPEAL NO. 308 OF 2016 AND
APPEAL NO. 209 OF 2017

Dated: 7th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

**Haryana Power Purchase Center
Vs.**

Jhajjar Power Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1

Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra for R-3

Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for CERC

APPEAL NO. 138 OF 2016

:
Jhajjar Power Ltd. **Appellant(s)**
Vs.
Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan for R-1 & 2

Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Uttam Kumar
Mr. Karthikey for R-3

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Vs.
Jhajjar Power Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Himangini Mehta
Ms. Anukuriti Jain
Mr. Anurag Bansal
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar

Ms. Priyal Modi for R-1

Mr. M.G. Ramachandran
 Ms. Ranjitha Ramachandran
 Mr. Shubham Arya
 Ms. Anushree Bardhan for R-2

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. Appellant(s)
Vs.
Tata Power Delhi Distribution Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Ramanuj Kumar
 Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Anurag Bansal
 Ms. Sakshi Mehrotra for R-1

 Mr. M.G. Ramachandran
 Ms. Ranjitha Ramachandran
 Mr. Shubham Arya
 Ms. Anushree Bardhan for R-2

APPEAL NO. 209 OF 2017

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon
 Mr. Abhishek Kumar
 Ms. Himangini Mehta
 Mr. Anurag Bansal
 Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Ramanuj Kumar
 Ms. Priyal Modi for R-1

 Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan for R-3

Mr. Vankatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-4

Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for CERC

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **05.04.2018**.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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